

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 3rd August, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018 & M.A. No. 1183/2018) (PH)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 244/2018 (Earlier O.A. No.79/2018) (M.A. No. 1170/2018)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Debasish Mohapatra, Adv. for Applicant in M.A. No. 1170/2018
5.	Original Application No. 414/2018 (M.A. No. 833/2018) (Earlier O. A. No. 127/2013 (THC) (CZ)) (M.A. No. 1185/2018 to M.A. No. 1213/2018)	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Arvind Soni, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Chawla, Adv.
FOR ADMISSION			
6.	Original Application No. 195/2018 (M.A. No. 531/2018)	Avdhesh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
AFTER NOTICE			
7.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Ravi Gupta, Adv. for R-3
8.	Original Application No. 381/2018 (M.A. No. 867/2018)	Sandip Ankush Jadhav Vs. Union of India & Ors.	Mr. Varun K Chopra, Adv. for Applicant
9.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP
10.	M.A. No. 857/2018 IN Original Application No. 103/2017	Ram Bihari Sharma Vs. Municipal Corporation REWA & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
11.	Execution Application No. 48/2017 IN O. A. No. 386/2017	Rear Admiral A P Revi IN (Retd) Vs. Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in Person Mr. Tarunvir Singh Khehar, Adv. for PWD Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
12.	Original Application No. 266/2017	Kudrat Sandhu Vs. State of Himachal Pradesh & Ors.	Mr. Arun Monga & Ms. Divya Sharma, Adv. for Applicant Mr. Sarthak Ghnkrokte, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Shrivastav, Adv. for MPPCB Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Kapil Dua, Adv. for R-7, 10, 13, 15, 16, 17 & 19 Mr. Adarsh Kumar Vashist, Adv. for R-8, 11, 18 & 20 Mr. Aditya Dhawan, Adv. for R-9 Mr. Om Prakash, Adv. for Ministry of Railways Ms. Radhika Gautam, Adv. for R-12 & 14

13.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. I. S. Alag, Sr. Adv. with Mr. Kamal Kapoor, Adv. for R-1 Mr. Keshav Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP
14.	Execution Application No. 09/2018 IN O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vikas Mahajan, AAG Mr. Divya Prakash Pande, Adv. Mr. Rajkumar, Adv.
15.	Appeal No. 53/2018 (M.A. No. 522/2018 M.A. No. 523/2018 & M.A. No. 584/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 to 6 Ms. Deep Shikha Bharati, Adv. for MoEF Mr. S. G. Hasnain, Sr. Adv. with Mr. Aftab Ali Khan, Adv. for R-7
16.	Appeal No. 60/2018 (M.A. No. 635/2018)	G. Sundarrajan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Satyalipsu Ray, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TNPCB Ms. Sakshi Popli, Adv. for SEIAA Mr. r. B. Mahabal, Adv. for R-5
17.	Original Application No. 63/2018 (M.A. No. 1116/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Misra, Adv. for UPPCB Mr. Nishant Das, Adv. for R-6 Ms. Priyanka Swami, Adv. for State of UP Mr. Sudeep Kumar, Adv. Mr. Gaurav Kumar Bansal, Adv.
18.	Original Application No. 95/2018 (M.A. No. 1029/2018)	Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Advs. for Applicants Mr. M. S. Kalra & Ms. Isha Khurana, Advs. for R-1 Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Dhruv Pal, Adv. for GPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka Ms. Sakshi Popli, Adv. for NDMC
19.	Original Application No. 139/2018 (M.A. No. 367/2018 & M.A. No. 736/2018)	Ajay Dubey Vs. Union of India & Ors.	Mr. Srivastava Naver, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. B. V. Niren, Adv. for R-3 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. MPPCB Mr. Arvind Kr. Sharma, Adv. for Cantonment Board Mr. Satish Kumar, Adv. for CPCB
20.	Original Application No. 254/2018 (M.A. No. 692/2018)	Brijesh Chaudhary & Anr. Vs. State of U.P. & Ors.	Ms. Pooja Dhar, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of U.P. Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. Mr. Vijaya Singh, Adv. for Ghaziabad Nagar Nigam Mr. Rajesh Raina, Adv. for UPSIDC

21.	Original Application No. 316/2018	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Adv. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3
22.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for CGWA Mr. Balendu Shekhar, Adv. for EDMC
23.	M.A. No. 755/2018 IN Execution Application No. 14/2016	Atul Bharadwaj Vs. Himachal Pradesh Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. Mr. Aditya Dhavan, Adv. for HPSEB Mr. Ajay Marwah, Adv. for HP Mr. Divya Prakash Pande, Adv. for HPSPCB
FOR HEARING			
24.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Ms. Shweta Sharma, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Neelesh Sinha, Adv. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Rajiv Nayar, Adv. Dr. Sandeep Singh, Adv. for State of UP
25.	Original Application No. 129/2017 (M.A. No. 236/2017, M.A. No. 1057/2017 & M.A. No. 688/2018)	Pawan Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Mr. Pradeep Kr. Saini, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Sharma & Mr. Adhirej Singh, Adv.
26.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Ms. Deep Shikha Bharati, Adv. for UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv. Ms. Veera Kaul Singh, Adv.
27.	Original Application No. 163/2017 (M.A. No. 297/2017)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
28.	Original Application No. 190/2018	Bellissimo Properties Development Private Limited Vs. Maharashtra Coastal Zone Management Authority	Ms. Aayushi Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for MPPCB Mr. Rajesh K. Singh, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP

29.	Original Application No. 202/2016 (M.A. No. 381/2016) (PH)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
30.	Review Application No. 21/2017 IN M.A. No. 547/2017 IN Original Application No. 202/2016	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
31.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
32.	Review Application No. 25/2017 IN M.A. No. 1230/2016 IN O.A. No. 34/2014 (T _{HC})	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant

Date : 3rd August, 2018

Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
33.	Review Application No. 23/2018 IN Appeal No. 36/2016	Jitender Singh Vs. Union of India & Ors.	G. P. Associates, Advocates for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in